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Title: Introduction of the Employees' Provident Funds and Miscellaneous Provisions (Amendment) Bill, 2017 (*Amendment of section 5*).

SHRI P. KARUNAKARAN (KASARGOD): Sir, I beg to move for leave to introduce a Bill further to amend the Employees' Provident Funds and Miscellaneous Provisions Act,1952.

माननीय सभापति : प्रश्न यह है ः

"कि कर्मचारी भविष्य निधि और पूर्णिकेन उपबंध अधिनियम, 1952 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

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प्रस्ताव स्वीकृत हुआ।

SHRI P. KARUNAKARAN: Sir, I introduce the Bill.

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